

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No. 1976/2020

Today, this the 7th day of December, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Amita Kumar
D/o Shri S.M. Warty
R/o D-1/14, Bharti Nagar
New Delhi
(Group A, Additional Secretary
Age : 58 years)

.. Applicant

(Through Shri Mohinder Singh with Dr. Swati Jindal,
Advocates)

Versus

1. Union of India
Through Cabinet Secretary
Rashtrapati Bhawan
New Delhi-110004.
2. Shri S.K. Goel
Secretary (R)
Cabinet Secretariat
Government of India
Room No.1001, 10th Floor (B-1 Wing)
Pt. Deendayal Antyodaya Bhawan
CGO Complex, Lodhi Road
New Delhi-110003.
3. Shri A.K. Dhasmana
Chairman, NTRO
Block 3, Old JNU Campus
New Delhi-110067.
4. Shri Rajesh Mishra, IPoS
Special Secretary
Cabinet Secretariat



Room No.1001, 10th Floor (B-1 Wing)
 Pt. Deendayal Antyodaya Bhawan
 CGO Complex, Lodhi Road
 New Delhi-110003.

5. Shri M.N. Sridhar Rao, IPoS
 Special Secretary
 Cabinet Secretariat
 Room No.1001, 10th Floor (B-1 Wing)
 Pt. Deendayal Antyodaya Bhawan
 CGO Complex, Lodhi Road
 New Delhi-110003.

.. Respondents

(Through Shri Hanu Bhaskar, Advocate)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy, Chairman :

In the O.A., we find certain serious defects. The respondent No.2 is made party by name without any basis, so as the respondents No.3 to 5. When the same is pointed out to the learned counsel for applicant, he sought permission of the Tribunal to withdraw the O.A. reserving right for the applicant to file a fresh one.

2. We accord permission and the O.A. is accordingly dismissed as withdrawn, leaving it open to the applicant to file a fresh one. There shall be no order as to costs.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 7th, 2020